Annexure-3

Name of the corporate debtor: M/s JMS LOGISTICS AND EXPRESS PRIVATE LIMITED; Date of commencement of CIRP:06-06-2023; List of creditors as on: 13-04-2024

List of secured Financial Creditors (other than financial creditors belonging to any class of creditors)

| Sl. | Name of | fcreditor | Details of cl | aim received | Details of claim admitted | | | | | | Amount of | Amount of | Amount of claim | Amount of | Remarks, if any |
|-----|---------|-----------|---------------|----------------|---------------------------|-----------|------------|------------|---------|----------|------------|-------------|-----------------|--------------|-----------------|
| No. | | | Date of | Amount claimed | Amount of claim | Nature of | Amount | Amount | Whether | % of | contingent | any mutual | not admitted | claim under | |
| 1 | | | receipt | | admitted | claim | covered by | covered by | related | voting | claim | dues, | | verification | |
| 1 | | | | | | | security | guarantee | party? | share in | | that may be | | | |
| 1 | | | | | | | interest | | | CoC | | set-off | | | |
| | | | | | | | | | | | | | | | |
| _ | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | 4 8111 | | | | | | | l | l | | | | | | |
| | 1 Nil | | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | |